



**Release Order No.: 1099/4286/2021**

**DEPUTY GENERAL MANAGER & RECOVERY OFFICER  
WESTERN REGIONAL OFFICE**

**Release of Attachment on immovable properties attached vide Prohibitory Order No. RO/1101/2025 dated January 08, 2025**

**The Inspector General of Registration & Controller of Stamps of Gujarat State  
The Concerned Tahasildars, District Registrars & Sub-Registrars**

Recovery Certificate No. RC2248 of 2019 dated June 19, 2019  
Recovery Certificate No. RC2315 of 2019 dated June 28, 2019  
Recovery Certificate No. RC2317 of 2019 dated June 28, 2019  
Recovery Certificate No. RC2322 of 2019 dated June 28, 2019  
Recovery Certificate No. RC 2784 of 2020 dated Jan. 23, 2020  
Recovery Certificate No. RC4152 of 2021 dated Sept. 21, 2021  
Recovery Certificate No. RC4154 of 2021 dated Sept. 21, 2021  
Recovery Certificate No. RC4286 of 2021 dated Nov. 22, 2021  
Recovery Certificate No. RC4415 of 2021 dated Dec. 28, 2021  
Recovery Certificate No. RC4654 of 2022 dated April 13, 2022  
Recovery Certificate No. RC4657 of 2022 dated April 13, 2022  
Recovery Certificate No. RC6820 of 2023 dated July 10, 2023  
Recovery Certificate No. RC7918 of 2024 dated August 2, 2024  
Recovery Certificate No. RC7922 of 2024 dated August 2, 2024  
Recovery Certificate No. RC7923 of 2024 dated August 2, 2024  
Recovery Certificate No. RC7926 of 2024 dated August 6, 2024

1. Whereas Recovery Certificates (RC) have been drawn by the Recovery Officer for recovery of various amounts against the defaulter/s, as stated in Table 1, for failure to (a) Payment of Penalty and / or (b) Payment of Disgorgement Amount, along with further interest, all costs, charges and expenses etc.

**Table 1**

Sr. No.	RC no.	Defaulters	Type of Recovery	PAN	Amount to be Recovered (in Rs.)
1	2248	Sanjay Jethalal Soni	Penalty	BVSPS9741N	15,73,986 /-
2	2315	J M Soni Consultancy	Penalty	AAGFJ2939P	10,75,307 /-
3	2317	Sanjay Jethalal Soni	Penalty	BVSPS9741N	16,12,452 /-

पश्चिमी प्रादेशिक कार्यालय : सेबी भवन, पंचवटी पहली गली, गुलबाई टेकरा रोड, अहमदाबाद - ३८०००६.

Western Regional Office : SEBI Bhavan, Panchvati 1st Lane, Gulbai Tekra Road, Ahmedabad - 380 006. Ph. (079) 27467018/19/20 | E-mail: sebiwro@sebi.gov.in

प्रधान कार्यालय: सेबी भवन, "जी" ब्लॉक, बांद्रा - कुर्ला कॉम्प्लेक्स, मुंबई - ४०० ०५१.

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Sr. No.	RC no.	Defaulters	Type of Recovery	PAN	Amount to be Recovered(in Rs.)
4	2322	Krupa Sanjay Soni	Penalty	BVSPS9740P	32,23,904 /-
5	2784	Sanjay Soni	Penalty	BVSPS9741N	18,84,397/-
6	4152	Soni Sanjay Jethalal	Disgorgement	BVSPS9741N	38,29,085 /-
7	4154	Soni Krupa Sanjay	Disgorgement	BVSPS9740P	16,48,010/-
8	4286	Sanjay Jethalal Soni, Smt. Krupa Sanjay Soni and J M Soni Consultancy	Penalty	BVSPS9741N, BVSPS9740P, AAGFJ2939P	20,00,781/-
9	4415	Sanjay Jethalal Soni (HUF)	Disgorgement	AAWHS0331J	48,46,058/-
10	4654	Sanjay Jethalal Soni (HUF)	Penalty	AAWHS0331J	2,35,862/-
11	4657	Sanjay Jethalal Soni	Penalty	BVSPS9741N	2,79,558/-
12	6820	J.M. Soni Consultancy	Penalty	AAGFJ2939P	10,91,000/-
13	7918	Soni Krupa Soni	Penalty	BVSPS9740P	7,11,000 /-
14	7922	Sanjay Jethalal Soni (HUF)	Penalty	AAWHS0331J	7,11,000 /-
15	7923	Sanjay Soni	Penalty	BVSPS9741N	7,11,000 /-
16	7926	Sanjay Soni, Soni Krupa Sanjay and J.M. Soni Consultancy	Penalty	BVSPS9741N, BVSPS9740P, AAGFJ2939P	4,75,000/-

2. And whereas vide Prohibitory Order No. RO/1101/2025 dated January 08, 2025, the Recovery Officer has attached the below mentioned immovable properties of the Defaulter/s, prohibiting them from transferring or charging the properties in any way and prohibiting all persons from taking any benefit under such transfer or charge:

**Table 2**

Sr. No.	Location of the Property (entire address)
1.	SF- Shop No. 202, Fortune Business Hub, Nr. Science City, Next to Shukan Palace Bungalow, Opp. Ugati Lake View flats, Sola, Ahmedabad, 380060
2.	SF - Shop No. 203, Fortune Business Hub, Nr. Science City, Next to Shukan Palace Bungalow, Opp. Ugati Lake View flats, Sola, Ahmedabad, 380060





Sr. No.	Location of the Property (entire address)
3.	SF- Shop No. 204, Fortune Business Hub, Nr. Science City, Next to Shukan Palace Bungalow, Opp. Ugati Lake View flats, Sola, Ahmedabad, 380060
4.	SF - Shop No. 205, Fortune Business Hub, Nr. Science City, Next to Shukan Palace Bungalow, Opp. Ugati Lake View flats, Sola, Ahmedabad, 380060
5.	SF - Shop No. 207, Fortune Business Hub, Nr. Science City, Next to Shukan Palace Bungalow, Opp. Ugati Lake View flats, Sola, Ahmedabad, 380060
6.	Flat No. E/303 on 3 <sup>rd</sup> floor, Shivam Residency, R.S. No. 300 , F.P. No. 48 pf T.P.S. No. 28 of Mouje Sola, Taluka: Ghatlodiya, Dist. Ahmedabad ,380060
7.	36, Malay Bungalows, Nr Anurag Bungalows, Science City Road, Sola, Ahmedabad
8.	G.F. 36/36a, Shakti Arcede, Opp. R. K. Hall, Science City Road, Sola, Ahmedabad - 380060
9.	FF 27, Shakti Arcede, Opp. R. K. Hall, Science City Road, Sola, Ahmedabad - 380060

3. And whereas SEBI has cancelled RCs 2784, 4252, 4154 & 4415 and recovered total outstanding amount from the remaining RCs, which includes the amount due, with costs and all charges and expenses, towards full and final settlement of demand raised in the aforesaid recovery certificates;
4. Accordingly, in view of the completion of recovery of dues / cancellation of recovery certificate, the Prohibitory Order No. RO/1101/2025 dated January 08, 2025 stands rescinded.
5. This order shall be served on the concerned Sub-Registrars of the areas where above mentioned properties are located and Inspector General of Registration & Controller of Stamps of Gujarat for their information and to cancel SEBI's encumbrances / lien, if any, so created in respect of such properties in their record. Further, this order shall also be served on defaulters.
6. This direction is issued in exercise of powers conferred under section 28A of the SEBI Act, 1992 r/ w Rule 12 of Second Schedule to the Income-tax Act 1961.

Given under my hand and seal at Ahmedabad this 02<sup>nd</sup> Day of April 2026.



*Pooja Dhingraa*

Recovery Officer

पूजा ढिंगरा / Pooja Dhingraa  
वेसुली अधिकारी एवं उपमहाप्रबंधक  
Recovery Officer & Deputy General Manager  
भारतीय प्रतिभूति और विनियम बोर्ड  
Securities and Exchange Board of India  
अहमदाबाद / Ahmedabad